

Annexure - 1																				
Name of Corporate debtor		Date of commencement of liquidation										09.04.2021		List of Stakeholders as on 18.07.2023						
List of secured financial creditors																				
Amount in Rs.																				
Sl. No.	Name of Creditor	Details of Claim Received			Nature of claim	Details of claim admitted					Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of Contingent Claim	Amount of any mutual dues, that may be setoff	Amount of Claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted		Amount covered by security interest	Amount covered by security interest	Amount covered by security interest	Amount covered by security interest	Amount covered by security interest										
1	The Administrator of the Specified undertaking of unit trust of India and UTI Trustee Company Private Limited	05.05.2021	59,47,16,345.00	59,47,16,345.00	Debtors issued by CD	59,47,16,345.00	Yes	Mortgage on immovable Property (Thoduvai village of Sikkatukkal and Kadambur village, Sirkudalur, Nagapuri de-tilak in the name of Tamilnadipostmortgage of all Movable assets including Stock at all locations - Paripassu Charge	Nil	4.02%	Nil	Nil	Nil	Nil	Nil	Nil	1) Verified with the books of accounts and other documents 2) Claim admitted under Secured Financial Creditor category 3) Hence, the claim pertaining to CRIP expenses is admitted in full for Rs. 45,500/- along with interest under section 53(1)(a) and the balance amount claimed for Rs. 59,47,16,345/- is admitted in full under section 53(1)(b)(i).			
2	Indian Bank	06.05.2021	18,37,95,761.70	18,38,33,080.70	Term Loan and Working Capital	18,37,95,761.70	Yes	Mortgage on immovable Property (Thrumulakal: 0.3 Acres, Balahangar - 112.51 acres exclusive + 18.05 Acres paripassu & Accot. - 18.47 Acres	Nil	1.24%	Nil	Nil	Nil	Nil	Nil	1) Verified with the books of accounts, Loan Statement and DRT Order 2) Claim admitted under Secured Financial Creditor category 3) Hence, the claim pertaining to CRIP expenses is admitted in full for Rs. 71,750/- along with interest under section 53(1)(a) and the balance amount claimed for Rs. 18,37,95,761.70/- is admitted in full under section 53(1)(b)(i).				
3	LIC Mutual Fund	12.05.2021	55,13,21,791.00	55,13,21,791.00	Debtors issued by CD	55,13,21,791.00	Yes	Mortgage on immovable Property (Kadambur Land/Hypothecation of all Movable assets including Stock at all locations - Paripassu Charge	Nil	3.73%	Nil	Nil	Nil	Nil	Nil	1) Verified with the books of accounts and other loan documents 2) Claim admitted under Secured Financial Creditor category 3) Hence, the claim is admitted in full for Rs.55,13,21,791/- under section 53(1)(b)(i)				
4	Stressed asset stabilisation fund(SASF)	12.05.2021	98,61,10,771.00	98,61,10,771.00	Ruppee Term Loan and Foreign Currency Loan	98,61,10,771.00	Yes	First Paripassu Charge on immovable properties at Thumalakkal, Balahangar Land/Company name and - Docs with Indian Bank, Mangaluru (Accot).	Nil	6.66%	Nil	Nil	Nil	Nil	1) Verified with the books of accounts, other loan documents and DRT Order 2) Claim admitted under Secured Financial Creditor category 3) The claim pertaining to CRIP expenses is admitted in full for Rs. 7,99,953 /- along with interest under section 53(1)(a) and the balance amount claimed for Rs. 78,27,30,819/- is admitted in full under section 53(1)(b)(i).					
5	IDBI Bank	13.05.2021	10,40,70,561.00	10,40,70,561.00	Cash Credit and Demand Loan	10,40,70,561.00	Yes	1st Paripassu Charge on the Current Assets of the company 2nd Paripassu Charge on Fixed Assets (including movable) of the Company	Nil	0.70%	Nil	Nil	Nil	Nil	1) Verified with the books of accounts and the Loan Statements 2) Claim admitted under Secured Financial Creditor category 3) Hence, the claim pertaining to CRIP expenses is admitted in full for Rs. 26,042/- along with interest under section 53(1)(a) and the balance amount claimed for Rs. 10,40,70,561/- is admitted in full under section 53(1)(b)(i).					
6	Punjab National Bank	17.05.2021	89,63,30,232.00	89,63,30,232.00	Term Loan	89,63,30,232.00	Yes	Primary Security: Nil Basis of valuation - All the units have ceased operations for last more than decade. Idle oil plant at Mangadu has been leased to third party. Hence no primary security by way of current assets is available. Collateral Security: - Second charge on land, factory building at Mangadu, village, Accot, Cadaveram main road, Accot Taluk, Villore district of Tamilnadu along with other movable fixed assets. - Second charge on 152.43 acres of land in the name	Nil	6.06%	Nil	Nil	Nil	Nil	1) Verified with the books of accounts and Loan Statements 2) Claim admitted under Secured Financial Creditor category 3) Hence, the claim pertaining to CRIP expenses is admitted in full for Rs. 91,000/- along with interest under section 53(1)(a) and the balance amount claimed for Rs. 89,62,37,232/- is admitted in full under section 53(1)(b)(i).					
7	Canara Bank	8.06.2021	94,52,56,791.00	94,52,56,791.00	Pending repayment of loan Pursuant to Hire Purchase Contract	94,52,56,791.00	Yes	+ 11 nos of water purifying machines kept at No.3, 1st main road, Industrial Estate, Ambattur, Chennai-600058 + 4 nos of water purifying machines kept at No.44 Pillayar Kovil Street, Trumugam, Chennai - 600040 Date of Creation of Security - 08.11.1995	Nil	6.89%	Nil	Nil	Nil	Nil	1) Verified with the books of accounts and Loan Documents 2) Claim admitted under Secured Financial Creditor category 3) Hence, the claim pertaining to CRIP expenses is admitted in full for Rs. 26,042/- along with interest under section 53(1)(a) and the balance amount claimed for Rs. 94,52,56,791/- is admitted in full under section 53(1)(b)(i).					
8	Kotak Mahindra Bank Limited (Kotak Mahindra Bank Finance Limited)	15.06.2021	22,17,71,410.23	21,81,62,969.00	Pending Hire Purchase installments	22,17,71,410.23	Yes	Hire Purchase Loan - 100 Units of Oil Dispensers	Nil	1.47%	Nil	Nil	36,08,441.23	1) Verified with the Arbitration Award and other supporting documents 2) Claim admitted under Secured Financial Creditor category 3) The claim amount along with the interest of Rs. 22,17,71,410.23 is partly admitted and Cost of Rs.50,000/- as per Arbitration Award is admitted in full. Hence, a total amount of Rs. 21,81,62,969/- is admitted under section 53(1)(b)(i).						
9	Kotak Mahindra Bank Limited	15.06.2021	10,31,56,77,178.23	10,31,66,77,178.23	Sanctioned credit facilities	10,31,56,77,178.23	Yes	The Working Capital facility is secured by the following: - First pari passu charge on current asset of the company along with other banks in Consortium - Second pari passu charge on the fixed asset of the company along with other banks in Consortium.	Nil	69.72%	Nil	Nil	Nil	1) Verified with the Statement of Loan Account and other supporting documents 2) Claim admitted under Secured Financial Creditor category 3) The claim pertaining to CRIP expenses is admitted in full for Rs. 10,00,000/- along with interest under section 53(1)(a) and the amount claimed for Rs. 10,31,56,77,178.23/- is admitted in full under section 53(1)(b)(i).						
TOTAL			14,79,65,50,841.54	14,79,65,51,261.70		14,79,65,50,841.54				100%						36,08,441.23				